

<i>Year</i>	<i>Qty in lakh Qtls</i>
1989-90	70.00 (certified quality)
1990-91	45.00 (certified)
1991-92	49.00 (certified)

(b) Crop-wise total area and the area covered under High Yielding Variety Programme for the year 1990-91 is given below:-

(*Million ha*)

<i>Crop</i>	<i>Total area</i>	<i>Area under High yielding Variety Programme (Anticipated)</i>
Rice	42.59	28.06
Wheat	23.98	20.41
Jowar	14.50	6.70
Bajra	10.45	5.14
Maize	5.95	2.58
Ragi	2.18	2.05
Total	99.65	63.04

#### **Destruction of Bridges by Militants in Kashmir**

215. SHRI MOHAN RAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of bridges destroyed by the militants in Kashmir during each of the last three years;

(b) whether these bridges have since been repaired/reconstructed; and

(c) the measures taken to safeguard

these bridges?

THE MINISTER OF STATE IN THE OF MINISTRY, PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). The information is awaited from the Government of Jammu & Kashmir and will be laid on the Table of the House.

#### **Allocation of Land by DDA for Religious Purpose**

216. SH. SYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of sites earmarked or allotted for religious purpose in the DDA colonies in the Union Territory of Delhi, colony-wise;

(b) the names of the allottees, with the areas of the site and the purpose thereof, in each case; and

(c) the number of applications pending for such allocation as on April 1, 1991 received during 1991-92, granted during that period and refused during that period, with bread-up by religious denominations?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The information is being collected and will be said on the Table of the Sabha.

[*Translation*]

#### **Rajiv-Longowal Accord**

218. SHRI CHEDI PASWAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chief Minister of Punjab has recently asked the Union Government to modify the Rajiv- Longowal Accord;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) No, Sir.

(b) and (c). Do not arise.

[*English*]

#### **Renovation of Vigyan Bhawan**

219. SHRIMAITI VASUNDHARA RAJE: SHRI GURUDAS KAMAT:

Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) whether renovation work of Vigyan Bhawan has since been completed;

(b) if so, the total expenditure incurred thereon; and

(c) if no, by when the renovation work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a). The work has not yet been completed and is in progress.

(b) In view of reply to (a) above the total expenditure incurred cannot be indicated.

(c) The work is likely to be completed by April, 1993.

#### **Purchase/Sale of property in by Nris**

220. SHRI GURUDAS KAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Non-Resident Indians have been allowed to purchase sale property in India; and

(b) if so, the criteria laid down for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) (a) and (b).